

pilgrims or as member of pilgrim parties, which come to India on special occasions. The number of persons who visited India as members of such pilgrim parties during the period from the 1st January to the 15th August, 1955, is 634. No record is kept of individual pilgrims.

Displaced Persons Tenements at Vallivade

693. Shrimati Sucheta Kripalani: Will the Minister of Rehabilitation be pleased to state:

(a) the total number of (i) Single-Room (ii) Double-Room tenements at the Gandhi Nagar Colony at Vallivade Kohlapur;

(b) the number out of them occupied at present;

(c) the monthly rent charged by Government from the displaced persons;

(d) whether it is a fact that representations protesting against the exorbitant rent have been received by Government; and

(e) if so, the action, if any, taken so far in the matter?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) 510 Single-Room Tenements. 888 Double-Room Tenements.

(b) 480 Single-Room Tenements. 662 Double-Room Tenement.

(c) Rs. 6/4/- per Single-Room Tenement. Rs. 11/8/- per Double-Room Tenement.

(d) and (e). Representations have been received and examined. The basis for the assessment of rent in Gandhi Nagar Colony is the same as in any other colony in the State of Bombay. As the rents have been levied according to a prescribed formula, which is considered reasonable, it has not been thought necessary to revise the rents.

Export of Birds

694. Shri Bishwa Nath Roy: Will the Minister of Commerce and Industry be pleased to state whether it is a fact that the export of Indian birds increased during 1954-55 as compared to the years 1952-53 and 1953-54?

The Minister of Commerce (Shri Karmarkar): Exports of birds in 1954-55 increased as compared with exports in 1953-54 but decreased as compared with exports in 1952-53.

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Residential Accommodation

695. Shri D.C. Sharma: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that due to delay in the construction of quarters and their allotment to Government employees, a good deal of financial loss is incurred by way of payment of House Rent Allowance to and non-realisation of rent from the prospective allottees; and

(b) if so, the steps being taken for the expeditions completion of constructions already in hand and their early allotment?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) There is no avoidable delay in completing construction of buildings taken in hand. The quarters which are completed are also allotted without delay. To the extent that there is still shortage of accommodation, the House Rent allowance continues to be paid.

(b) Every effect is being made to complete the buildings inclusive of all services as expeditiously as practicable.

Residential Accommodation

696. Shri D. C. Sharma: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of out-of-turn allotments made yearly during 1954 and 1955 so far in different classes;

(b) the number of these allotments made (i) in the class of the applicants concerned; (ii) in the class next below that to which the applicants belonged; and (iii) in the lower classes; and

(c) the earliest priority date amongst the non-allottees of out-of-turn accommodation?

The Minister of works, Housing and Supply (Sardar Swaran Singh), (a) to (c). A statement giving the required information in respect of New Delhi is placed on the Table of the House. [See Appendix VII, annexure No. 52]

Regional Institutes

697. Sardar Iqbal Singh: Will the Minister of Commerce and Industry be pleased to state.

(a) whether the four Regional Institutes of Technology for small scale industries have been set up; and